

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-12197-JK (LD) of 2024

DATED:- 05 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 05 - 07 - 2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
05-07-24

Annexure to the Government Order No.12197-JK(LD) of 2024 dated 05.07.2024

Sr. No	Case No Case titled	OIC
1	WP(C) No. 1241/2023 titled Niranjan Singh Versus UT of J&K and Ors.	Mr. Iqbal Ahmad XEN R&B Division, Banihal
2	WP(C) No. 1308/2023 titled Mehraj Ahmed Khan Versus UT of J&K and Ors.	Shri. Abhishek Gupta, XEN R&B Ramban
3	WP(C) No. 2819/2021 titled Mohd Shafi Bhat & Ors. Vs. UT of J&K & Ors	Mr. Abhishek Gupta, Executive Engineer R&B Division Ramban,
1.	WP(C) No. 2006/2023 Kartar Nath Sharma Vs UT of J&K & Ors	Sh. Rahat Gupta, Executive Engineer, PWD Division Gandhi Nagar, Jammu.
2.	WP(C) No. 597/2024 Parkasho Devi & Ors Vs UT of J&K & Ors	Sh. Sunil Kumar Dogra, Executive Engineer, PWD (R&B) Division Akhnoor
3.	WP(C) No. Fresh/2024 Om Parkash Singh & Ors Vs UT of J&K & Ors	Sh. Bharat Gupta, Executive Engineer, PWD (R&B) Division Basholi
4.	WP(C) No. 445/2024 Raj Kumar & Ors VS UT of J&K & Ors	Sh. Ravinder Kumar, Executive Engineer, PWD (R&B) Division Kishtwar
5.	WP(C) No. 1474/2024 Raj Kumar VS UT of J&K & Ors	Sh. Kuldeep Kumar, Executive Engineer, PWD (R&B) Division Billawar
6.	WP(C) No. 1479/2024 Raj Kumar VS UT of J&K & Ors	Sh. Kuldeep Kumar, Executive Engineer, PWD (R&B) Division Billawar
7.	WP(C) No. 1480/2024 Raj Kumar	Sh. Kuldeep Kumar, Executive Engineer, PWD (R&B)

	VS UT of J&K & Oss	Division Billawar
8.	WP(C) No.2450/2023 M/s T.B.A. Infrastructure (P) Ltd through its Managing Director, Chander Parkash Gupta Vs UT of J&K and ors.	Suraj Parkash, Executive Engineer, PWD (R&B) Division RS Pura.
9.	WP(C) No.2941/2023 Kuldeep Kumar Vs UT of J&K and others.	Sh. Neeraj Vaid, Executive Engineer, PMGSY Division Reasi
10.	WP(C) No. No. 1818/2022 Naseeb Singh Vs UT of J&K and others.	Mr. Manoj Kumar Gupta, Executive Engineer, WD(R&B) Division, Doda
11.	WP(C) No.414/2024 Ghulam Mohammad Vs UT of J&K and others.	Sh. Satish Bhagat, Executive Engineer, PWD (R&B) Division Jammu East
12.	WP(C) No.456/2024 Noor Ahmed Vs UT of J&K and ors.	Sh.Showket Ahmad Executive Engineer, PWD (R&B) Division Surankote
13.	WP(C) No.3061/2023 Mohd Ashraf Vs UT of J&K and ors.	Mr. Bikram Singh, Executive Engineer, PMGSY, Division, Doda,

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